# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

### **LOK SABHA**

# UNSTARRED QUESTION NO. 530 TO BE ANSWERED ON FEBRUARY 04, 2021

#### IMPLEMENTATION OF AMRUT SCHEME

NO. 530 SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI UNMESH BHAIYYASAHEB PATIL:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
DR. HEENA GAVIT:
SHRI HEMANT SRIRAM PATIL:
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps taken for implementation of Atal Mission for Rejuvenation and Urban Transformation (AMRUT) scheme in Maharashtra till date;
- (b) the details of the cities of Maharashtra selected for AMRUT scheme;
- (c) the details of Detailed Project Report (DPR) and fund allocation for implementation of AMRUT scheme in Maharashtra; and
- (d) the progress of AMRUT scheme and the time frame for completion of projects under AMRUT scheme in Maharashtra?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

### (SHRI HARDEEP SINGH PURI)

(a). Atal Mission for Rejuvenation and Urban Transformation (AMRUT), was launched on 25 June 2015 in 500 selected cities of the country including 44 cities of the State of Maharashtra. The

Contd....2/

Mission period has been extended up to 31 March 2021. Government of India has already approved State Annual Action Plans (SAAPs)of State of Maharashtra amounting to  $\ref{7,759.32}$  crore for the entire Mission, which include committed Central Assistance of  $\ref{3,534.08}$  crore. As on date, Central Assistance amounting to  $\ref{2,776.25}$  crore has been released to the Government of Maharashtra for implementation of projects under the Mission.

- (b). List of 44 cities of Maharashtra covered under AMRUT has been attached as ANNEXURE.
- (c) & (d). As on date, State of Maharashtra has taken up 196 projects under AMRUT costing ₹7,825.66 crore, of which, 133 projects costing ₹787.83 crore have been completed, 63 projects costing ₹7,037.83 crore are under implementation. State of Maharashtra has taken up projects in excess of their approved SAAP size and the entire excess cost shall be borne by the State Government.

\*\*\*\*

ANNEXURE REFERRED TO IN REPLY OF PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 530 FOR ANSWER ON 04 FEBRUARY, 2021:

## Name of Cities of the State of Maharashtra selected under AMRUT

Achalpur	Bhusawal	Jaina	Nashik	Solapur
Ahmadnagar	Beed	Kalyan Dombivali	Navi Mumbai	Thane
Akola	Chandrapur	Kolhapur	Osmanabad	Udgir
Ambarnath	Dhule	Latur	Panvel	Ulhasnagar
Amravati	Gondiya	Malegaon	Parbhani	Vasai-Virar City
Aurangabad	Greater Mumbai	Mira Bhayandar	Pimpri Chinchwad	Wardha
Badlapur	Hinganghat	Nagpur	Pune	Yavatmal
Barshi	Ichalkaranji	Nanded Waghala	Sangli-Miraj Kupwad	Shirdi
Bhiwandi	Jalgaon	Nandurbar	Satara	

\*\*\*\*